

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Indian Bank  
Vs  
Kamalaban D Patel

**MAIN PETITION NUMBER** : CP(IB)/35/CHE/2024  
**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/961(CHE)2024

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**ORDER**

Present: Mr. Pranava Charan, Ld. Counsel for Petitioner.  
Ms. Padmapriya, Ld. Counsel for Personal Guarantor.  
Mr. R. Suguraman, Ld. IRP in person.

Ld. Counsel for the Respondent is directed to file the copy of the Order of Hon'ble High Court as she submits that there is a stay from the Hon'ble High Court to that effect that till further orders, the NCLT shall not proceed further with the proceedings.

List the petition for production of Order on **29.07.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**